to the residents of these colonies including Amar Colony?"

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) and (b). No survey of unauthorised colonies which had come up after 30.6.1977 has been done. However, Government had decided on 16.2.1977 to regularise the unauthorised colonies which had come up in Delhi before 30.6.1977. A list of 607 pre-June, 1977 unauthorised colonies was prepared out of which 553 have already been regularised and directions have been given for regularising 48 more colonies. Amar Colony is one of these 48 colonies.

The MCD has reported that roads will be provided after regularisation plan in respect of this colony is prepared and approved. The Delhi Water Supply and Sewage Disposal Undertaking has reported that it is not possible to provide water supply in this colony at present as there is no peripheral main nearby and the feasibility does not exist. Ground water is also saline. The DESU has reported that electrification work in Amar Colony is likely to be completed by the end of May, 1991.

Policy Regarding Making Paper Available at Concessional Rate for Educational Purposes

1767. SHRI HARISH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the policy of the Government regarding making paper available at the concessional rates for educational purposes;

(b) whether the Government have stopped the distribution of paper for educational purposes at concessional rates from the year 1990-91; and

(c) if so, the reasons therefor and by when distribution of paper at concessional rates is likely to be resumed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (c). A scheme for subsidised supply of white printing paper for the production of school textbooks, exercise books and examination answer sheets was in operation till 1989-90. The question of its continuance is under consideration.

Sale of Ayurvedic and Unnani Medicines by IMPCL

1768. SHRI HARISH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medicines Pharmaceutical Corporation Limited (I.M.P.C.L.), Mohan (Almora, U.P.) is manufacturing Ayurvedic and Unnani medicines;

(b) if so, whether they are facing problems in selling their medicines;

(c) if so, whether the Government propose to buy all the Ayurvedic and Unnani medicines for CGHS beneficiaries from this public sector unit; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes,Sir.

(b) to (d). According to the existing arrangement made by the Government, Ayurvedic and Unnani medicines manufactured by Indian Medicine Pharmaceutical Corporation Limited (I.M.P.C.L.) are purchased by CGHS on the basis of negotiated prices. Besides, the Company is also supplying its

products to a few State Govts. and other organisations.

Monitoring Committee for Public Distribution System

1769. SHRI GANGA CHARAN LODHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Government have decided to constitute a monitoring Committee to check the irregularities being committed in the working of the Public Distribution System in rural areas; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). State Governments and U.T. Administrations have been advised from time to time to set up Consumer Advisory and Vigilance Committees at District Block/Fair Price Shops levels to moniter the availability and proper distribution of PDS commodities. Such Committees have been set up in most of the States/UTs at various levels.

[*English*]

Sophisticated Instruments for Regional Medical Hospital

1770. SHRI N. TOMBI SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to provide latest sophisticated equipments to the Regional Medical Hospital Imphal and other leading district Hospitals in Manipur; and

(b) if so, the details of the progress made in this regard so far?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Union Government have no proposal to provide latest sophisticated equipments to the Regional Medical Hospital Imphal and other leading district Hospitals in Manipur.

(b) Does not arise.

Upgrading of FCI Status at Imphal

1771. SHRI N. TOMBI SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government are considering to upgrade the status of the Food Corporation of India unit at Imphal;

(b) if so, when and in what manner; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). The Food Corporation of India has reported that it has a District Office at Imphal, which has been adequate for handling FCI operations in Manipur State. The Corporation has at present no proposal for upgrading the status of this office at Imphal.

UGC Scales to College Principals

1772. SHRI SURESH KODIKKUNNIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government have given UGC scale to college principals in some States;

(b) the criteria fixed for giving UGC scales to college principals;

(c) whether the Union Government